

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

OA No.1450/96

New Delhi, this 27th day of January, 2000

Hon'ble Shri Justice Ashok Agarwal, Chairman  
Hon'ble Smt. Shanta Shastry, Member(A)

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Anil Kumar Chhatrivedi (P.O. No. 1450/96)  
House No.2, College Lane  
New Delhi-110001 .. Applicant  
(By Shri B.S.Charya, Advocate)


versus

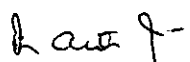
1. General Manager  
Northern Railway Hqrs.  
Baroda House, New Delhi
2. Union of India, through  
Secretary  
Ministry of Railways  
Rail Bhavan, New Delhi
3. Shri A.S. Negi  
Chief Publicity Inspector  
CPRO Office, New Delhi .. Respondents  
(By Shri B.S.Jain, Advocate)

ORDER(oral)

Hon'ble Shri Justice Ashok Agarwal

By the present OA, the applicant has prayed for a direction to the respondents to permit him to appear in the written test for promotion to the post of Public Relations Officer. By an interim order passed in the present proceedings, applicant was permitted to appear in the written test. He is, however, reported to have failed in the written test. In the circumstances, the prayer contained in the OA to grant him the relief has become infructuous. Nothing therefore survives in the present OA. The prayer made by Shri B.S. Charya for withdrawing from this OA in the present circumstances is granted. The OA is accordingly dismissed.

  
(Ashok Agarwal)  
Chairman

  
(Smt. Shanta Shastry)  
Member(A)